COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 279 of 2016 & IA No. 576 of 2016

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua

Counsel for the Respondent(s) : Ms. Divya Chaturvedi for R-2 & 3

Mr. Pallav Mongia

Mr. Mridul Chakravarty for R-4

ORDER

Learned counsel for respondent No.4 seeks three weeks time to file reply. He may file the same on or before 30.08.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>21.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson